

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that from **29th April 2025 to 7th May 2025** :

I

The Single Bench presided over by the **Hon'ble Smt. Justice Sharmila U. Deshmukh** will commence the judicial work at **10.00 a.m.** as per Supplementary Board of Land Acquisition Appeals.

II

Mentioning of matters for urgent circulation/production will be permitted at **10.30 a.m. only.**

Dated this 28th day of April, 2025.

By Order,

sd/-

(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.